

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4636
ANSWERED ON:23.04.2002
COMMITTEE ON WELFARE OF WOMEN INMATES IN JAILS
RAVINDRA KUMAR PANDEY

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any committee was set by the Government under the Chairmanship of Justice Krishna Ayyar in the year 1986 to look into the matter pertaining to welfare of female inmates in jails and the committee had submitted its report within one year;
- (b) if so, the reasons for sending the entire file to his Ministry after almost four years;
- (c) whether the Government have fixed any responsibility on the task force and the officers responsible for delay in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEVELOPMENT (DR. MURLI MANOHAR JOSHI)

- (a) Yes, Sir. The Government had constituted a National Expert Committee on Women Prisoners in 1986 under the chairmanship of Justice V.R. Krishna Iyer. The Committee presented its report to the Government in May, 1987.
- (b),(c) & (d) The Report of the National Expert Committee on Women Prisoners headed by Justice Krishna Iyer was forwarded without delay to the State Governments and Union Territory Administrations in December, 1987. They were requested to examine the recommendations and take a view on those for action. The Department of Women and Child Development has been seeking a status report on implementation of the recommendations of the Report of the National Expert Committee from time to time from the State Governments. Some of the State Governments have already furnished the information. The others are regularly reminded.